

**NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
FARIDKOT HOUSE, COPERNICUS MARG  
NEW DELHI-110001**

**MEMO OF PARTIES**

OA No. 606/2024

**Sub: News Item titled "Greater Kailash, lesser comfort Life amid foul air & mosquitoes" appearing in The Times of India dated 22.04.2024.....(Tribunal on its own motion)**

**VS**

1. Delhi Pollution Control Committee, Through its Member Secretary  
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Delhi Secretariat, I P Estate, Delhi-110002  
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2. Central Pollution Control Board, Through its Member Secretary  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032  
Phone No: 011-43102030  
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3. Delhi Jal Board, Through its CEO  
Room No.306, 3rd Floor, Varunalaya Ph-II,  
Jhandewalan, Karol Bagh, New Delhi-110005.  
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4. Municipal Corporation of Delhi, Through its Commissioner  
24<sup>th</sup> Floor, Dr. SPM Civic Centre, Minto Road, New Delhi-100002  
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